

**COURT – I**

**Before the Appellate Tribunal for Electricity  
( Appellate Jurisdiction )**

**Appeal No. 186 of 2011**

**Dated : 13<sup>th</sup> January, 2012**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**Orissa Power Transmission Corporation Ltd. ... Appellant(s)**

**Versus**

**O.E.R.C. Ors. ....Respondent(s)**

Counsel for the Appellant(s): Mr. R.K. Mehta, Mr. David A  
Mr. Antaryami Upadhyay

Counsel for the Respondent(s): Mr. Suresh Tripathy

**ORDER**

Admit. Issue notice. Mr. Suresh Tripathy takes notice on behalf of Respondent Nos. 2 to 4. Notice to be issued to the other Respondents returnable on 23.02.2012. Dasti service is permitted.

Post the matter on **23.02.2012.**

**(Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

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